GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5194 ANSWERED ON:08.05.2012 MODERNISATION PLANS UNDER MPF Lagadapati Shri Rajagopal;Singh Shri Dhananjay

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the modernisation plans conceived and implemented under the scheme of Modernisation of State Police Forces (MPF) in various States during the Xlth Five year Plan including Andhra Pradesh;
- (b) the total funds allocated, released and utilised during the said Plan period, State-wise, scheme-wise and year-wise;
- (c) whether the Modernisation of State Police Forces Scheme was extended only for one year;
- (d) if so, the reasons therefor;
- (e) whether the Government has undertaken any assessment of the utilisation of the funds under the said scheme; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): The Scheme for Modernisation of State Police Forces has been a flagship Non-Plan Scheme of the Ministry of Home Affairs during the Xlth Plan period. Through this scheme the Central Government is supplementing the efforts of State Governments in modernizing their police forces. Some of the major items covered under the scheme are Vehicles, Modern weapons, Communication systems, Forensic Science Facilities, Security equipments, Construction of Police Stations/Out-Posts, construction of residential buildings, etc. A statement indicating details of funds released to States, including Andhra Pradesh, under the Non-Plan Scheme for Modernisation of State Police Forces (MPF Scheme) during the period 2007-08 to 2011-12 and utilization position, as on 31.03.2012, is at Annexure.
- (c) & (d): The Scheme for Modernization of State Police Forces (MPF Scheme), ended in the year, 2009-10. The Scheme was further extended twice, i.e., for the financial years 2010-11 and 2011-12 with the approval of the competent authority. A proposal for further continuation of the Scheme for 5 years w.e.f. 2012-13, with funding both under Plan and Non-Plan, is presently under consideration of the Government.
- (e) to (f): The C&AG conducted audit of implementation of Scheme for Modernisation of State Police Forces (MPF Scheme) in 16 States, including some of the States affected by naxalism. The report titled "Audit evaluation of Modernization of Police Force in India, Volume 1, was published by C&AG in January, 2009. The audit gave State specific findings. The Audit findings, inter-alia, pointed out that due to delay in the approval of the Annual Action Plans, utilization of Scheme funds during the same year was very low. The percentage of utilization of total funds released for Modernization of Police Force during the five/six year period covered in Audit was between 69 and 100 percent in the General Category States. In the Category 'A' States, i.e., Arunachal Pradesh, Manipur, Meghalaya, Mizoram, it ranged from 46 to 100 percent. The extracts of C&AG reports were sent to respective States for taking appropriate remedial action.

In order to monitor timely and appropriate use of funds sanctioned and released under the MPF Scheme, the Ministry of Home Affairs has introduced a system of quarterly concurrent audit of the Scheme since last quarter of 2008-09.